POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, FOR THE ATTENTION OF THE SHAREHOLDERS OF

## PARNAMI CREDITS LIMITED

CIN: L65910MH1993PLC302405

Registered Office: 310 V Star Plaza, 'A' Wing, Chandavarkar Road, Borivali (w), Mumbai - 400092, Maharashtra, India. Phone No.: 022-4023 5742 | E-Mail ID: parnamilimited@gmail.com | website: parnamicredits.in

OPEN OFFER ('OFFER') FOR ACQUISITION OF UP TO 18,06,900 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH ('EQUITY SHARES'), REPRESENTING 25.99 % OF THE VOTING EQUITY SHARE CAPITAL, FROM THE PUBLIC SHAREHOLDERS OF PARNAMI CREDITS LIMITED ('TARGET COMPANY') BY MS RACHANA SINGI ('ACQUIRER').

This Post Offer Advertisement is being issued by **Hem Securities Limited** ('Manager to the Offer'), on behalf of the **Acquirer** and **PACs**, in connection with the Offer made by the Acquirer along with PACs, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ['SEBI (SAST) Regulations, 2011'].

The Detailed Public Statement ('DPS') with respect to the Offer was published on February 16, 2018 in the following newspapers, namely i) Business Standard (English) (all editions), (ii) Business Standard (Hindi) (all editions) and (iii) Aapla Mahanagar (Marathi-Mumbai edition).

Capitalized terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement, DPS, Letter of Offer and Offer Opening Public Announcement.

1. Name of the Target Company
2. Name of the Acquirer
3. Name of Manager to the Offer
4. Name of Registrar to the Offer
5. Offer Details:

Parnami Credits Limited

Ms. Rachana Singi

Hem Securities Limited

Mas Services Limited

a. Date of Opening of the Offer : July 03, 2018 (Tuesday)
b. Date of Closure of the Offer : July 16, 2018 (Monday)
6. Last Date of Payment of Consideration : July 26, 2018 (Thursday)

7. Details of Acquisition (based on Voting Equity Share Capital):					
Sr. No.	Particulars	Proposed in the DPS and Letter of Offer		Actual	
7.1	Offer Price	₹ 11.59 per Equity Share (Rupees Eleven and Paise fifty nine only)		₹ 11.59 per Equity Share (Rupees Eleven and Paise fifty nine only)	
7.2	Interest	Not Applicable		₹ 0.16** (Paise sixteen only)	
7.3	Aggregate Number of Shares Tendered	18,06,900*		11,81,630	
7.4	Aggregate Number of shares Accepted	18,06,900*		11,81,630	
7.5	Size of the Offer (Number of Shares multiplied by Offer Price per Equity Share)	2,09,41,971		1,36,95,091.70 + 1,89,060.80***	
		Number	(%)	Number	(%)
7.6	Shareholding of the Acquirer before Public Announcement	6,51,002	19.42	6,51,002	19.42
7.7	Shares Acquired through Share Purchase Agreement	8,94,898	26.69	8,94,898	26.69
7.8	Shares to be acquired by way of Preferential Allotment	36,00,000	51.78	NIL#	NIL
7.9	Shares acquired by way of Open Offer	18,06,900	25.99	11,81,630	16.99
7.10	Shares acquired after Detailed Public Statement	NIL	NIL	NIL	NIL
7.11	Post Offer Shareholding of the Acquirer	69,52,800	100	27,27,530##	81.35
7.12	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		53.89	0.00	53.89	18.65

<sup>\*</sup> Assuming full acceptance in the offer.

A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the Registered Office
of the Target Company.

## ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER HEM SECURITIES LIMITED 904, A Wing, 9th Floor, Naman Midtown, Senapati Bapat Marg, Elphinstone Road, Lower Parel, Mumbai 400 013 Tel No.: +91-22-49060041 | Fax No.: +91-22-49060000 Email: adarsh.c@hemsecurities.com SEBI Registration No. INM000010981 | CIN: U67120RJ1995PLC010390

Contact Person: Mr. Adarsh Chawla

Raka

Place: Mumbai Sd/Date: 30.07.2018 Ms. Rachana Singi

<sup>\*\*\* 0.16</sup> per Equity Share has been paid by way of interest at the rate of 10% p.a. on the offer price, for delay in making payment beyond the Scheduled Payment date i.e. June 12, 2018 (Tuesday) on account of delay in receipt of approval from Reserve Bank of India (RBI) in accordance with the provisions of Regulations 18(11) of SEBI (SAST) Regulations, 2011.

<sup>\*\*\*</sup>Total consideration paid out as interest, calculated as number of equity shares accepted multiplied by ₹ 0.16 per Equity Share.

<sup>#</sup> Acquisition of Shares through preferential issue is pending due to BSE In-principle Approval.

<sup>##</sup> Based on pre perferential shareholding.

<sup>8.</sup> The Acquire accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011. The Acquirer would be responsible for ensuring the compliance with in terms of the SEBI (SAST) Regulations, 2011.